

- (b) if so, what are the details thereof;
- (c) if answer to (a) be in the negative what is the present status thereof;  
and
- (d) by when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Government has sanctioned 2043.63 km. of fencing and 2009.52 km. of Floodlighting along Indo-Pakistan Border against which 1952.72 km. of fencing and 1861.92 km. of Floodlighting have been completed. Similarly, 2735 km. of fencing and 677 km. of Floodlighting along Indo-Bangladesh Border have been completed against the sanctioned work of 3436.59 km. of fencing and 3117 km. of floodlighting. The balance border works are in progress and are scheduled to be completed by March, 2012.

#### **L-e-T behind stone-pelting in Kashmir**

†3156. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that terrorist organization 'Lashkar-e-Taiba' is behind the stone-pelting in Kashmir;
- (b) if so, whether Government has taken any action in this regard;
- (c) whether Government has formulated any positive plan in the direction of stopping stone-pelting in the Valley; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) There are no definite reports to suggest that Lashkar-e-Taiba is behind the stone pelting in the Kashmir valley. However, the role of Lashkar-e-Taiba cannot be denied in provoking militancy in the State. The Central Government have supported the Government of Jammu and Kashmir in tackling the law and order situation in the State by deployment of additional Central Para-Military Forces from time to time. The Central and State Government made several appeals for dialogue and peace to resolve the situation. The Prime Minister also convened an All Party meeting on Jammu and Kashmir on 15th September, 2010 and sought the guidance of various political parties represented in Parliament on the complex issues facing the State. In the light of the decision taken at the meeting, an All Parties Delegation visited Jammu and Kashmir on 21st and 22nd September, 2010 and met all sections of the people. The Government announced an 8 point package which is under implementation. The violent/stone pelting incidents have considerably come down after 21st September, 2010.

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†Original notice of the question was received in Hindi.